

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

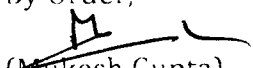
Dated: 01.10.2025

ORDER NO. 182 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for CESTAT, New Delhi on **01.10.2025** as follows:-


PERIOD	CORAM	WORKS ASSIGNED
On 01.10.2025	Hon'ble Mr. Justice Dilip Gupta, President and	Customs, Excise and Service Tax
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

By Order,


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar